

The RBI had also shifted its policy stance from monetary tightening in response to the elevated inflationary pressures in the first half of 2008-09 to monetary easing in response to easing inflationary pressures and moderation of growth engendered by the crisis. The Reserve Bank's policy response has aimed at containing the contagion from the global financial crisis while maintaining comfortable domestic and forex liquidity.

Incidents of emergency landing of planes

†*64. SHRI KAPTAN SINGH SOLANKI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that there have been many incidents of emergency landing of planes in the country due to technical snags and other reasons during the last one year;
- (b) if so, the details thereof and the reasons of such incidents;
- (c) whether Government has made any enquiry into such incidents;
- (d) if so, the findings thereof; and
- (e) the steps Government is taking to improve the condition of aviation sector in view of increasing irregularities therein?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) During the year 2009, 6 incidents of emergency landings were reported due to various reasons, including technical snags.

(c) and (d) In the preliminary findings, the above 6 incidents of emergency landing were found to be caused due to hydraulic failure, avionic smoke warning, engine flame out, fuel emergency and aft cargo smoke warning.

(e) Safety recommendations emanating from investigation of incidents are followed up for implementation with the concerned agencies for preventing recurrence of such incidents in future. The manpower in Directorate General of Civil Aviation (DGCA) has also been suitably augmented to strengthen its safety oversight capabilities and ensure better discharge of surveillance responsibilities.

Implementation of PMGSY in Bihar

*65. SHRI RAJNITI PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) how much fund has been allocated for construction of rural roads in Bihar under Pradhan Mantri Gram Sadak Yojana (PMGSY), district-wise;
- (b) what is the system of monitoring the implementation of the scheme in view of the allegations of rampant corruption; and
- (c) what steps are being taken to ensure timely completion of the projects?

†Original notice of the question was received in Hindi.